

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1283/2020

This the 05th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Harbans Lal Age 49 years, S/o nathu Ram, R/o Sunderbani, Tehsil Sunderbani, Distt. Rajouri and 4 ors.Applicants

(Advocate:- Mr. Ajaz Chowdhary-**Not Present**)

Versus

1. State of Jammu and Kashmir through its Commissioner/Secretary, General Administration Department, Civil Secretariat, Srinagar and 3 ors.Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference. On the last date also i.e. 22.02.2021, no body had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**